Ministry of Human Resource Development for approval in the Twelfth Plan. Details of the scheme would be worked out after the Twelfth Plan is finalised. The proposed scheme would seek to incentivise State Governments to increase enrolment in State institutions. The proposed new scheme also contemplates incentivizing States to set up new institutions and expand existing ones.

(c) and (d) The Centrally Sponsored Scheme of setting up one Model Degree College, in each of the identified 374 Educationally Backward Districts of the country was launched in the year 2010. Decision to subsume this scheme in the XII Plan proposals is under consideration.

Grass root innovations in agricultural practices

*515.DR. K. V. P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that grass root innovations in agricultural practices are being further analysed for development of appropriate technologies;

- (b) if so, the details of such efforts made; and
- (c) the achievements made so far in this direction?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) and (c) In order to utilize the innovative experience of farmers for development of appropriate technologies the Indian Council of Agricultural Research (ICAR) has initiated the task of documenting the profile of farm innovators along with brief of their innovations. So far, six publications containing 441 farm innovations have been published. As the process of documentation has started only in 2010, technologies based on farmers' innovations have not been released so far.

Deployment of TTEs in Sleeper Classes

^{†*516.} SHRI THAAWAR CHAND GEHLOT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government had given an assurance in the House regarding availability of conductors and TTEs in train coaches in view of hardships faced by passengers having reserved tickets; (b) if so, the details thereof;

(c) whether orders were issued to all railway headquarters on 15 December, 2010 to reduce strength of ticket checking staff and redeploying them in sleeper coaches;

(d) if so, the details thereof;

(e) reasons for non-compliance of orders by Ratlam Division of Western Railway;

- (f) whether Government would take action in this regard;
- (g) if so, when and if not, reasons therefor; and
- (h) by when said order would be implemented in Ratlam Division?

THE MINISTER OF RAILWAYS (SHRI MUKUL ROY) : (a) and (b) While replying to a Parliamentary Question in the past, it was mentioned that Indian Railways take various steps such as filling up of vacancies and proper rostering of duties to ensure deployment of TTEs in trains as per laid down norms.

(c) and (d) Under letter dated 15.12.2010, Zonal Railways were advised to facilitate manning of reserved coaches by reviewing the staff deployed in ticket checking squads. For this purpose, indicative norms were given to Zonal Railways to keep 7% (for Divisions where there are no sub-urban sections) and 15% (for Divisions with sub-urban sections) of the total strength of ticket checking staff on ticket checking squads.

(e) to (h) Manning of reserved coaches is done as per policy norms for which Zonal Railways prepare links and rosters. Further, whenever there is shortage of staff in the Division for manning reserved coaches on account of leave, sickness, etc., staff from ticket checking squads are withdrawn to meet the ad-hoc requirement. Consequent to the order dated 15.12.2010, Ratlam Division of Western Railway has redeployed 45 staff from Ticket Checking squads to man the reserved coaches. At present, reserved coaches of Ratlam Division are adequately manned.

KCCs to mobilise resources for farmers

*517. SHRI K. E. ISMAIL: Will the Minister of AGRICULTURE be pleased to state: